GOVERNMENT OF INDIA WATER RESOURCES LOK SABHA

UNSTARRED QUESTION NO:1801 ANSWERED ON:07.03.2013 SHARE OF WATER TO RAJASTHAN Kaswan Shri Ram Singh

Will the Minister of WATER RESOURCES be pleased to state:

- (a) the quantum of water proposed to be given to Rajasthan from Punjab and Haryana and the present percentage of water being supplied in cusecs; and
- (b) the efforts being made by the Union Government to ensure supply of the remaining share of water to Rajasthan and the time by which the full share of water is likely to be given to the State?

Answer

THE MINISTER OF WATER RESOURCES (SHRI HARISH RAWAT)

(a) Ravi Beas Waters are shared in accordance with an adhoc interim arrangement of distribution decided by Bhakra Beas Management Board (BBMB). Sutlej waters are shared pursuant to Bhakra Nangal Agreement 1959. BBMB decides the shares and deliveries in its monthly technical committee meetings. The shares and deliveries of waters in respect of Rajasthan via Punjab & Haryana are as under.

Year Ravi-Beas & Sutlej waters via Punjab Sutlej waters by Haryana

Rajasthan's Deliveries Rajasthan's Deliveries share

2007-08 35.0 37.2 1.90 1.57

2008-09 34.3 42.6 1.95 2.17

2009-10 25.0 24.3 1.87 1.41

2010-11 34.1 40.3 2.07 2.19

2011-12 35.9 42.4 1.97 2.18

Rajasthan's share of Yamuna water as per the four monthly distribution decided by the Uupper Yamuna River Board (UYRB) is 1281 cusec, 238 cusec and 288 cusec at Okhla for the periods July- October, November-February and March – June respectively; and 1917 cusec at Tajewala for the period July- October and nil during the rest of the year. As informed by UYRB, Rajasthan gets no water from Tajewala (Hathnikund Barrage) and gets less than the allocated share from Okhla barrage.

(b) BBMB has been supplying water to all its partner States as per their requirements to the extent possible in spite of critical position of reservoirs. It has been requesting the other partner states namely Punjab & Haryana to supply correct and agreed deliveries to Rajasthan. In a meeting of Upper Yamuna Review Committee held on 19.07.2011, it was proposed to Haryana & Rajasthan to solve the issue of supply of Rajasthan's allocation at Tajewala bilaterally and they agreed. Regarding the supply of full share of Rajasthan at Okhla, the Member Secretary, UYRB had inspected the Gurgaon canal in 2010 and advised Haryana & Uttar Pradesh (UP) to

undertake de-silting and repair works for restoring the designed capacity of the canal and stop enroute unauthorized lifting of water. UYRB has also advised UP and Haryana from time to time to ensure that full share of Rajasthan reaches its border, Further, Rajasthan had proposed two schemes for utilizing Yamuna waters in Bharatpur and Churu & Jhunjhunu areas. These schemes were cleared by Advisory Committee of Water Resources in 2003 subject to the concurrence of Haryana for construction works to be taken up in its territory. Haryana has so far not given its concurrence. As Rajasthan getting its full share of water depends on other concerned States through which the waters flow, no definite time frame can be stated.